

Declaration of Assets and Liabilities

Year 2022-23

I, Dr. Hilesh Vind, son/daughter/wife of Late Shyam Narayan Vind

aged 56 years belonging to Government

service and presently working as Security Guard, Bihar Legislative Assembly

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants.

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000 Savings Bank	Dr. Hilesh Vind	Jitendra Kumar	Seepak Kumar	Mithun Devi
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	—	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	SKY Wagon 69,600/-	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Hero Passion 0201 B2X 125 cc	—	—	—	—
(vi)	Jewellery (give details of weight and value)	—	Gold - 45 gram Silver - 750 gram	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

— Dr. Hilesh Vind

सुरक्षा प्रहरी

बिहार विधान सभा, स्टाफ कालन, 42वां

10/02/2023

श्री राजीव शर्मा

2275
17/2/23

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1/2 426 426 8.19/6m	Shri. Singh K.R.	Shri. Singh K.R.	Shri. Singh K.R.	Shri. Singh K.R.
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1/2 426 426 8.19/6m	NULL	NULL	NULL	—
(III)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NULL	NULL	NULL	NULL	—
(IV)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NULL	NULL	NULL	NULL	—
(V)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Shri. Singh K.R.	12,28,000/-
	(ii) Loans from financial institutions	Shri. Singh K.R.	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NULL	—
	(b) dues to departments dealing with supply of water	NULL	—
	(c) dues to departments dealing with supply of electricity	NULL	—

अधिकृत वि०
सुदामा प्रसाद
विद्युत विभाग लमो, लखनौ, ५२०१
10/02/2023

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(I) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AMCPV0270R	—
	(II) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(III) Sales Tax [Only in case of proprietary business]	—	—
	(IV) Property Tax	—	—

C. Personal Detail

GPF/CPF/PAN No.

BLA / 1110

Gender

M (M/F)

Date of Birth

13 09 1966 (DD/MM/YYYY)

Class/Group

C (A/B/C)

Cadre

Bihar Legislative Assembly Patna
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

अ. केशव शर्मा
AKHILESH SHARMA

Name of Employee

Place

Patna

Designation

Security Guard

Date

10/02/2023

Department

Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

अ. केशव शर्मा
अ. केशव शर्मा

बिहार विधान सभा, लखनऊ, 42001
10/02/2023